GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH RESEARCH

LOK SABHA UNSTARRED QUESTION NO. 2938 TO BE ANSWERED ON 12TH MARCH, 2021

PENDING PENSION CASES OF ICMR

2938. SHRI T.R. BAALU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that employees retiring from ICMR's various centers including Chennai have not received their pension and retirement benefits even after lapse of eight months post their superannuation;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the details of necessary steps taken by ICMR to avoid such delays and clear all pending cases since 2019?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): No.
- (b) & (c): In view of (a) above, does not arise.